

| <b>PENDENCY REPORT AS ON 07-07-2026</b> |                                                                                       |              |
|-----------------------------------------|---------------------------------------------------------------------------------------|--------------|
| <b>SI No.</b>                           | <b>Case Type</b>                                                                      | <b>Total</b> |
| 1                                       | ABLAPL- Anticipatory Bail                                                             | 3486         |
| 2                                       | ADMLA-Admiralty Suits Appeal                                                          | 1            |
| 3                                       | ADMLS-Admiralty Suits.                                                                | 13           |
| 4                                       | AHO-Appeal Against High Court Order.                                                  | 5            |
| 5                                       | ARBA-Appeals under Arbitration Conciliation Act                                       | 177          |
| 6                                       | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 7            |
| 7                                       | ARBP-Petitions under Arbitration and Conciliation Act                                 | 203          |
| 8                                       | AS-Admiralty Suit.                                                                    | 1            |
| 9                                       | BLAPL-Bail Application.                                                               | 2879         |
| 10                                      | CMAPL-Miscellaneous Applications.                                                     | 3490         |
| 11                                      | CMPAT-Company Act.                                                                    | 50           |
| 12                                      | CMP-Civil Miscellaneous Petition                                                      | 4263         |
| 13                                      | COA-Appeals against judgement in Comp.Pet.                                            | 9            |
| 14                                      | COAPL-Appl.in pending Proceeding(Comp. Act.)                                          | 2            |
| 15                                      | CONTAC-Appeals against orders in Civil Contempt                                       | 11           |
| 16                                      | CONTAR-Appeals against orders in Crl.Cont.matter                                      | 1            |
| 17                                      | CONTC-Cotempt of Court Cases (Civil contempt)                                         | 11668        |
| 18                                      | CONTC(CPC)-Contempt Petition in Cuttack Bench                                         | 9            |
| 19                                      | CONTC(CP)-Contempt Petition in Bhubaneswar Bench                                      | 19           |
| 20                                      | CONTR-Proceeding relating to Criminal Contempt                                        | 218          |
| 21                                      | COPET-Orginal Petition (Companies Act.)                                               | 94           |
| 22                                      | CRA-Criminal Appeals                                                                  | 474          |
| 23                                      | CRLA-Appeal against Judgement/Sentence.                                               | 13540        |
| 24                                      | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                                         | 1118         |
| 25                                      | CRLMA-Other Miscellaneous Application.                                                | 852          |
| 26                                      | CRLMC-Appl.under Sec.482 Cr.P.C.                                                      | 6149         |
| 27                                      | CRLMP-Criminal Miscellaneous Petition                                                 | 714          |
| 28                                      | CRLREV-Criminal Revision.                                                             | 9689         |
| 29                                      | CRLTR-Original Trial.                                                                 | 1            |
| 30                                      | CRMC-Criminal Miscellaneous Case                                                      | 19           |
| 31                                      | CRP-Revision Petition.                                                                | 125          |
| 32                                      | CRREV-Criminal Revision                                                               | 150          |
| 33                                      | CS(OS)-Civil suits.                                                                   | 1            |
| 34                                      | CUSREF-Reference under Customs Act.                                                   | 1            |
| 35                                      | CVA-Civil Appeals                                                                     | 1            |
| 36                                      | CVREV-Civil Revision.                                                                 | 11           |
| 37                                      | CVRVW-Civil Review.                                                                   | 11           |
| 38                                      | DSREF-Confirmation under Sec.336 Cr.P.C.                                              | 8            |
| 39                                      | EC-Execution Case.                                                                    | 2            |
| 40                                      | ELA-Appeals from Judgement in Election Pet.                                           | 14           |
| 41                                      | ELPET-Election Petitions.                                                             | 16           |
| 42                                      | EXFA-Execution First Appeal.                                                          | 3            |
| 43                                      | EXOS-Execution Application.                                                           | 3            |
| 44                                      | EXP-Execution Petition.                                                               | 147          |
| 45                                      | FA-First Appeal                                                                       | 103          |
| 46                                      | FAO-First Appeal from Orders.                                                         | 2411         |
| 47                                      | FA(OS)-FA from Judgement in original suits.                                           | 1            |
| 48                                      | GA-Government Appeals                                                                 | 94           |
| 49                                      | GCRLA-Government Appeals                                                              | 406          |
| 50                                      | GUAP-Pet. under Guardianship and Wards Act.                                           | 52           |
| 51                                      | IP(M)-Main Petition (Insolvency Act)                                                  | 1            |
| 52                                      | ITA-Appeals Income-tax                                                                | 237          |
| 53                                      | JCRA-Jail Criminal Appeals                                                            | 8            |
| 54                                      | JCRLA-Jail Criminal Appeal                                                            | 1405         |
| 55                                      | JCRLRV-Jail Criminal Revision.                                                        | 16           |
| 56                                      | JCRMC-Jail Criminal Misc.Case.                                                        | 1            |
| 57                                      | LAA-Appeals (Land Acquisition Act)                                                    | 665          |
| 58                                      | LAREF-References (Land Acquisition Act)                                               | 1            |
| 59                                      | LPA-Letters Patent Appeals.                                                           | 26           |

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|--------------------|---------------------------------------------------------------|---------------|
| 60                 | MACA-Motor Accident Appeals.                                  | 6141          |
| 61                 | MAC-Motor Accident Claims.                                    | 1             |
| 62                 | MA-Miscellaneous Appeals                                      | 27            |
| 63                 | MATA-Matrimonial Cases (Appeals)                              | 1762          |
| 64                 | MFA-FA against Spl. Jurisdiction Cases.                       | 6             |
| 65                 | MJC-Misc.Judicial Case.                                       | 36            |
| 66                 | MSA-SA from judgements in Misc. Cases.                        | 227           |
| 67                 | OCRMC-Original Crl. Miscellaneous Case                        | 2             |
| 68                 | OJC-Original Jurisdiction case (Writ)                         | 263           |
| 69                 | OREF-References.                                              | 1             |
| 70                 | OS-Original Suit.                                             | 1             |
| 71                 | OTAPL-Other Tax Applications.                                 | 187           |
| 72                 | OTC-Other Tax Case.                                           | 1             |
| 73                 | OVTA-Tax Appeal Under OVAT Act                                | 2             |
| 74                 | RFA-FA from Judgement and Decree in Suit                      | 355           |
| 75                 | RPFAM-Revision US 19 of Family Court Act.                     | 1307          |
| 76                 | RSA-Second Appeal from Judgement and Decree.                  | 7836          |
| 77                 | RVWPET-Review Petition.                                       | 2427          |
| 78                 | RVWPET(RPC)-Review Petition in Cuttack Bench                  | 14            |
| 79                 | RVWPET(RP)-Review Petition in Bhubaneswar Bench               | 8             |
| 80                 | SAO-Second Appeal from Appellate Order.                       | 217           |
| 81                 | SA-Second Appeal                                              | 679           |
| 82                 | SCLP-Pet.for leave to appeal to Supreme Court                 | 1             |
| 83                 | SJC-Special Jurisdiction Case (Tax Matters)                   | 14            |
| 84                 | SM-Suo Motu.                                                  | 34            |
| 85                 | SPA-Sp.Appeal before DB ...                                   | 1             |
| 86                 | STAPL-Appl.for direction to make a reference.                 | 2             |
| 87                 | STREV-Sales Tax Revision.                                     | 462           |
| 88                 | TA-Tax Appeal                                                 | 5             |
| 89                 | TREV-Tax Revesion                                             | 1             |
| 90                 | TRPCRL-Transfer Petition for transfer of Crl. Proceeding      | 233           |
| 91                 | TRP(C)-Transfer Petition under Sec.24 CPC                     | 658           |
| 92                 | WA-Appeals before DB against SB Judgement                     | 7501          |
| 93                 | WPC(OAC)-Original Application in Cuttack Bench                | 206           |
| 94                 | WPC(OA)-Original Application in Bhubaneswar Bench             | 43            |
| 95                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 4             |
| 96                 | WPC(OAS)-Original Application in Sambalpur Bench              | 4             |
| 97                 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                   | 237           |
| 98                 | WPC(TAC)-Transfer Application in Cuttack Bench                | 3             |
| 99                 | WP(C)-Writ Petition under Art.226 and 227.                    | 72399         |
| <b>Grand Total</b> |                                                               | <b>168390</b> |